ORDER

COMPOUNDING APPLICATION NOS. 209/2015 & 209-A/2015.

- Although a Notice was issued from the Registry of NCLT, Mumbai fixing the date of hearing on 24.02.2017, but no one is present from the side of the Petitioner.
- 2. In the past also Notice was issued but not complied with.
- 3. The Registry is directed to send ♣ Notices at the Address:Whitestone Lifespaces Pvt. Ltd., Registered Office:Empire Estate, CBI Building, Office No. 202/203,
 Chinchwad, Pune 411 019 (MH), India.
- 4. Another Notice at the Address mentioned in the Letter Head of Sai Prasad as under:-

Sai Prasad Infra & Constro Pvt. Ltd., Corporate Office: Empire Estate, CB - I Office No. 202/203, Chinchwad, Pune–411 019 Maharashtra, India.

5. Matter is adjourned to 20th March, 2017.

Sd/-

M.K. SHRAWAT.
24th February, 2017.

MEMBER (JUDICIAL)